

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1549
ANSWERED ON 31.07.2024

PRADHAN MANTRI JAN VIKAS KARYAKRAM IN ANANTAPUR DISTRICT

1549. SHRI G LAKSHMINARAYANA

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of projects sanctioned under the Pradhan Mantri Jan Vikas Karyakram (PMJVK) in Anantapur district, Andhra Pradesh, during the last five years;
- (b) the total funds allocated and disbursed for PMJVK projects in the Anantapur district by the Central and State Governments during the last five years;
- (c) the current status of ongoing/completed/delayed projects and the timeline for their completion along with the details of funds utilization;
- (d) the details of challenges, if any, faced in implementing PMJVK projects in Anantapur district along with the reasons therefor; and
- (e) the details of any pending proposals from the State Government related to PMJVK projects in Anantapur district and the reasons therefor?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) to (c) The details of projects approved along with the estimated cost and the funds released under the Pradhan Mantri Jan Vikas Karyakram (PMJVK) for Anantapur district, Andhra Pradesh during the last five years is as under:

Name of Projects	No of units	Estimated Cost (Rs. In Lakh)	Funds Released (Rs. In Lakh)	Status of Project
School Buildings	2	900.00	216.00	Not Started
Residential School	4	9010.00	2427.00	Not Started
Hostel for school/ ITI/ polytechnic	4	843.36	253.01	Not Started

Additional Classrooms/ Library/ Lab/ Hall in schools	1	65.00	11.70	Not Started
ITI/ Additional Infrastructure for ITI	2	2000.00	480.00	Not Started
Polytechnic/ Additional infrastructure for existing polytechnic	2	3600.00	1080.00	Not Started
Hunar Hub	1	420.00	75.60	Not Started
Working Women Hostel	1	300.00	90.00	Not Started
Community Service Centre/ SadbhavMandap/ Community Hall	2	270.00	48.60	Not Started

(d) Execution, operation and maintenance of the approved project units under PMJVK is the sole responsibility of the beneficiary State Government/ UT Administration, as the case may be. Till date, as per the information available with the Ministry, State Government of Andhra Pradesh has not started execution of any of the approved units as mentioned in the table above.

(e) Under PMJVK project proposals are received in the Ministry of Minority Affairs through its online PMJVK portal only. No project proposals from the State Government of Andhra Pradesh are pending.
